

re-constitute the Railway Board or for its abolition.

### **Multistoreyed Building near Nanded Airport**

8859. SHRI MORESHWAR SAVE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) Whether the National Airports Authority has approved the construction of a multistoreyed building in the close vicinity of Nanded Airport;

(b) if so, the details thereof;

(c) whether the construction of this building would lead to overlooking of the norms of Air traffic and safety, and

(d) if so, the reasons for granting permission for the construction of this building?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMED KHAN): (a) No, Sir

(b) to (d). Do not arise

### **Vayudoot Service between Bombay-Ratnagiri**

8860. SHRI RAM NAIK: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Vayudoot service between Mumbai (Bombay) and Ratnagiri in Maharashtra has been discontinued; and

(b) if so, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Vayudoot service between Mumbai (Bombay) and Ratnagiri has been discontinued due to

runway repairs and shortage of aircraft capacity.

### **Extension of Link Express**

8861. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to extend the Speed Link Express to any place in Kerala/Karnataka; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) No, Sir.

(b) Does not arise.

[*Translation*]

### **Transfer of Porter Licences on Bombay Division**

8862. SHRIMATI USHA VERMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a provision for transfer of licences of the licensed porters to their near relatives in the event of their becoming weak and incapable for performing the job;

(b) if so, the details thereof; and

(c) the number of such cases of transfer pending in the Bombay division of Western Railway and the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Yes, Sir, in cases of death or when the licensed porter becomes very old, infirm or very sick and is not able to perform his duties properly.